

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4538
TO BE ANSWERED ON 20.03.2020

Compensatory Afforestation Fund Act, 2016

4538. SHRIMATI HEMA MALINI:
SHRIMATI POONAMBEN MAADAM:
SHRI GIRIDHARI YADAV:

Will the Minister of ENVIRONMENT FOREST AND CLIMATE CHANGE be pleased to state?

- (a) the total forest area cover during the last three years, State-wise along with the funds received by Compensatory Afforestation Funds Management and Planning Authority during the last three years and the funds spent by the authority;
- (b) whether the Central Government introduced Compensatory Afforestation Fund Act in 2016 and also established National Compensatory Afforestation Fund aimed at increasing forest cover in the country;
- (c) if so, the details thereof;
- (d) whether the overall forest cover has increased in the country after the Central Government introduced Compensatory Afforestation Fund Act and establishing National Compensatory Afforestation Fund; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)**

- (a) Forest Survey of India, Dehradun, an organization under the Ministry, carries out assessment of forest of the country biennially and the findings are published in India State of Forest Report (ISFR). The total forest cover of the country, as per the ISFR 2019 is 7,12,249 km² which is 21.67% of the total geographical area of the country. This is an increase of 3976 km² as compared to that of total forest cover in ISFR-2017. State and Union Territory-wise increase in forest cover as per ISFR 2017 and 2019 are given in **Annexure-I**.

Compensatory levies collected by the State Governments and Union Territory Administrations under the provisions of the Forest (Conservation) Act, 1980 and/or Wildlife (Protection) Act, 1972 were deposited in the nationalized banks under the Ad-hoc Compensatory Afforestation Funds Management and Planning Authority (Ad-hocCAMPA); and were released to the respective State Governments and Union Territory Administrations for the conservation and

development of the forest and wildlife in accordance with the Guidelines on State Compensatory Afforestation Fund Management and Planning Authority (State CAMPA) issued by MoEF letter dated 15.07.2009. The funds received by the Ad-hoc CAMPA during the last three years is annexed at **Annexure-II** and the funds released by the Ad-hoc CAMPA to the States/UTs is annexed at **Annexure-III**.

(b) & (c) Yes sir. The Compensatory Afforestation Fund (CAF) Act, 2016 has come into force with effect from 30.09.2018. This has resulted in establishment of two special funds out of the compensatory levies, namely the “National Compensatory Afforestation Fund” (National Fund) under the public account of India and the “State Compensatory Afforestation Fund-..... (name of State)” under public account of such State. 10% share of the compensatory levies is deposited in the National Fund and 90% share in the National Fund. After commencement of the Act, Rs **47436.18 crore** has been disbursed to various States (**Annexure-IV**).

(d) & (e) Consistent efforts of Central Government, State Governments and Union Territory Administrations under different schemes and programmes have yielded good results, which is evident from the fact that the forest cover has stabilized and has been constantly increasing over the years. A study by the National Aeronautics and Space Administration (NASA), USA has also stated that India and China are leading the increase in greening on land.

Annexure-I

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 4538 by SHRIMATI HEMA MALINI: SHRIMATI POONAMBEN MAADAM: SHRI GIRIDHARI YADAV due for answer on 20.03.2020 regarding “Compensatory Afforestation Fund Act, 2016”

State and UT wise forest cover as per ISFR 2019 (in sq. km)					
S. No.	State	Geo-graphical Area	Total Forest Cover As per ISFR 2017	Total Forest Cover As per ISFR 2019	Change in forest cover w.r.t ISFR 2017-2019
1.	Andhra Pradesh	162,968	28,147	29,137	990
2.	Arunachal Pradesh	83,743	66,964	66,688	-276
3.	Assam	78,438	28,105	28,327	222
4.	Bihar	94,163	7,299	7,306	7
5.	Chhattisgarh	135,192	55,547	55,611	64
6.	Delhi	1,483	192.41	195.44	3.03
7.	Goa	3,702	2,229	2,237	8
8.	Gujarat	196,244	14,757	14,857	100
9.	Haryana	44,212	1,588	1,602	14
10.	Himachal Pradesh	55,673	15,100	15,434	334
11.	Jammu & Kashmir *	222,236	23,241	23,612	371
12.	Jharkhand	79,716	23,553	23,611	58
13.	Karnataka	191,791	37,550	38,575	1,025
14.	Kerala	38,852	20,321	21,144	823
15.	Madhya Pradesh	308,252	77,414	77,482	68
16.	Maharashtra	307,713	50,682	50,778	96
17.	Manipur	22,327	17,346	16,847	-499
18.	Meghalaya	22,429	17,146	17,119	-27
19.	Mizoram	21,081	18,186	18,006	-180
20.	Nagaland	16,579	12,489	12,486	-3
21.	Odisha	155,707	51,345	51,619	274
22.	Punjab	50,362	1,837	1,849	12
23.	Rajasthan	342,239	16,572	16,630	58
24.	Sikkim	7,096	3,344	3,342	-2
25.	Tamil Nadu	130,060	26,281	26,364	83
26.	Telangana	112,077	20,419	20,582	163
27.	Tripura	10,486	7,726	7,726	0
28.	Uttar Pradesh	240,928	14,679	14,806	127
29.	Uttarakhand	53,483	24,295	24,303	8
30.	West Bengal	88,752	16,847	16,902	55
31.	A&N Islands	8,249	6,742	6,743	1
32.	Chandigarh	114	21.56	22.03	0.47
33.	Dadra & Nagar Haveli	491	207	207	0
34.	Daman & Diu	111	20.49	20.49	0
35.	Lakshadweep	30	27.10	27.10	0
36.	Puducherry	490	53.67	52.41	-1.26
Total		3,287,469	708,273.23	712,249.47	3,976.24

Annexure-II

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 4538 by SHRIMATI HEMA MALINI: SHRIMATI POONAMBEN MAADAM: SHRI GIRIDHARI YADAV due for answer on 20.03.2020 regarding "Compensatory Afforestation Fund Act, 2016"

Funds received by Ad-hoc CAMPA (in rupees)

Sl. No.	State/UT	2016-17	2017-18	2018-19 (upto 07.02.2019)
1	Andhra Pradesh	171051811.0	675209481.0	3690494771.0
2	Andaman & Nicobar	6935289.0	8787363.0	39306973.0
3	Arunachal Pradesh	2221556906.0	834345709.0	303765213.0
4	Assam	1937986056.0	405275534.0	976831245.0
5	Bihar	279728626.0	463430933.0	294134002.0
6	Chandigarh	105933.0	0	2769705.0
7	Chhattisgarh	4773852692.0	5873342059.0	2272425509.0
8	D. & Nagar Haveli	2543169.0	17638567.0	23122224.0
9	Daman & Diu	0	0	0
10	Delhi	99666.0	39512083.0	293519972.0
11	Goa	123737053.0	8348518.0	1515389.0
12	Gujarat	1941460105.0	1441039225.0	1549766928.0
13	Haryana	1375897209.0	1160023117.0	2333552890.0
14	Himachal Pradesh	292763220.0	849169838.0	1368371933.0
15	J &K	1029800000.0	2487000000.0	1464500000.0
16	Jharkhand	1745297544.0	1162528372.0	5731539977.0
17	Karnataka	1804149582.0	513830672.0	560602524.0
18	Kerala	5643088.0	9568546.0	59620.0
19	Madhya Pradesh	4278241204.0	5533817289.0	6625150475.0
20	Maharashtra	1647921383.0	2246069131.0	4774621015.0
21	Manipur	41332978.0	159295560.0	328131121.0
22	Meghalaya	18363450.0	6206610.0	15164430.0
23	Mizoram	2594978.0	2735723.0	1568615865.0
24	Nagaland	0	0	0
25	Odisha	4217684330.0	3817330362.0	3891789724.0
26	Punjab	693456157.0	917764990.0	1470804575.0
27	Rajasthan	4317530122.0	1119241139.0	413086805.0
28	Sikkim	109270140.0	564074554.0	434434089.0
29	Tamilnadu	17269370.0	14121920.0	130940455.0
30	Telangana	3236646754.0	8168752689.0	5763179327.0
31	Tripura	145281867.0	74880513.0	309818952.0
32	Uttar Pradesh	2745674631.0	1710712197.0	1956406270.0
33	Uttarakhand	1373796505.0	2330292091.0	1760818781.0
34	West Bengal	326130376.0	13589525.0	349100493.0
Total		40883802194	42627934310	50698341252

* An amount of Rs.1944532839.0 was credited into the account of Andhra Pradesh during 2014-15. However, an amount of Rs.11120200390.0 was transferred to Telangana from the cumulative account of Andhra Pradesh on account of bifurcation of Andhra Pradesh.

Annexure-III

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 4538 by SHRIMATI HEMA MALINI: SHRIMATI POONAMBEN MAADAM: SHRI GIRIDHARI YADAV due for answer on 20.03.2020 regarding “Compensatory Afforestation Fund Act, 2016”

Funds disbursed by Ad-hoc CAMPA (in Rupees)

Sl. No.	State/UT	2016-17	2017-18	2018-19
1	Andaman & Nicobar Islands	-	1,33,00,000.0	1,56,00,000.0
2	Andhra Pradesh	89,00,00,000.0	97,00,00,000.0	1,04,47,00,000.0
3	Arunachal Pradesh	1,50,00,00,000.0	-	3,54,15,00,000.0
4	Assam	30,00,00,000.0	70,00,00,000.0	45,84,00,000.0
5	Bihar	33,00,00,000.0	30,31,00,000.0	46,61,90,000.0
6	Chandigarh	1,00,00,000.0	1,13,00,000.0	1,27,00,000.0
7	Chhattisgarh	2,80,00,00,000.0	-	-
8	Dadra & Nagar Haveli	-	-	-
9	Daman & Diu	-	-	-
10	Delhi	4,00,00,000.0	-	-
11	Goa	-	-	-
12	Gujarat	99,00,00,000.0	27,00,00,000.0	2,12,66,00,000.0
13	Haryana	18,00,00,000.0	80,00,00,000.0	1,44,20,00,000.0
14	Himachal Pradesh	1,50,62,00,000.0	1,20,00,00,000.0	1,32,52,00,000.0
15	Jammu & Kashmir	1,02,00,00,000.0	69,00,00,000.0	-
16	Jharkhand	1,49,00,00,000.0	2,34,00,00,000.0	2,86,25,00,000.0
17	Karnataka	85,12,00,000.0	86,00,00,000.0	1,01,40,00,000.0
18	Kerala	-	8,00,00,000.0	14,61,00,000.0
19	Lakshdweep	-	-	-
20	Madhya Pradesh	1,40,00,00,000.0	2,00,00,00,000.0	2,68,76,00,000.0
21	Maharashtra	2,05,00,00,000.0	1,99,00,00,000.0	2,25,00,00,000.0
22	Manipur	15,00,00,000.0	29,50,00,000.0	24,85,00,000.0
23	Meghalaya	-	7,00,00,000.0	-
24	Mizoram	7,73,00,000.0	6,85,00,000.0	8,30,00,000.0
25	Nagaland	-	-	-
26	Odisha	4,26,00,00,000.0	5,09,00,00,000.0	5,54,00,00,000.0
27	Puducherry			
28	Punjab	66,00,00,000.0	64,00,00,000.0	79,20,00,000.0
29	Rajasthan	1,48,06,00,000.0	1,79,00,00,000.0	1,82,03,00,000.0
30	Sikkim	9,00,00,000.0	-	-
31	Tamil Nadu	9,00,00,000.0	12,68,00,000.0	7,00,00,000.0
32	Telangana	1,17,00,00,000.0	1,27,00,00,000.0	2,37,38,00,000.0
33	Tripura	12,00,00,000.0	7,10,00,000.0	16,70,00,000.0
34	Uttar Pradesh	97,00,00,000.0	1,44,00,00,000.0	1,50,60,00,000.0
35	Uttarakhand	1,70,71,00,000.0	96,00,00,000.0	3,03,00,00,000.0
36	West Bengal	21,00,00,000.0	-	21,22,00,000.0
	Total	26,34,24,00,000.0	24,04,90,00,000.0	35,23,58,90,000.0

Annexure-IV

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 4538 by SHRIMATI HEMA MALINI: SHRIMATI POONAMBEN MAADAM: SHRI GIRIDHARI YADAV due for answer on 20.03.2020 regarding “Compensatory Afforestation Fund Act, 2016”

Funds disbursed to the States by National Authority as per CAF Act, 2016 in August 2019		
S. No.	Name of the State	Funds disbursed (in crore Rupees)
1	Odisha	5933.98
2	Chhattisgarh	5791.70
3	Madhya Pradesh	5196.69
4	Jharkhand	4158.02
5	Maharashtra	3844.24
6	Telangana	3110.38
7	Uttarakhand	2675.09
8	Uttar Pradesh	1819.63
9	Rajasthan	1748.26
10	Andhra Pradesh	1734.81
11	Himachal Pradesh	1660.72
12	Arunachal Pradesh	1588.72
13	Gujarat	1484.60
14	Karnataka	1350.37
15	Haryana	1282.65
16	Punjab	1040.84
17	Assam	560.81
18	Bihar	522.95
19	Sikkim	392.36
20	Manipur	309.76
21	Goa	238.16
22	West Bengal	236.48
23	Mizoram	212.98
24	Tripura	183.65
25	Meghalaya	163.31
26	Tamil Nadu	113.42
27	Kerala	81.59
	Total	47436.18